

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:4697  
ANSWERED ON:18. 4.2001  
BILATERAL AGREEMENTS FOR GENERATING NUCLEAR ENERGY  
DILIP KUMAR MANSUKHLAL GANDHI

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) whether any agreements have been signed with foreign countries for the generation of nuclear energy;
- (b) if so, the details thereof;
- (c) whether the Government propose to sign some more similar agreements with foreign countries;
- (d) if so, the details thereof; and
- (e) if not; the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (SMT. VASUNDHARA RAJE)

(a)& (b) Yes, Sir. In terms of the Inter Governmental Agreement

(IGA) of co-operation between India and Russian Federation for setting up of 2x1000 MWe units at Kudankulam, Tamil Nadu, a Detailed Project Report(DPR) is being prepared and the work is nearing completion. After acceptance of the DPR and techno-commercial offer by the Government, an investment decision will be taken.

(c),(d)& (e) While our nuclear power programme envisages more Light Water Reactor(LWR) units as an additionality to domestic programme, there is no other firm proposal under the consideration of the Government at present.